

26. Hindustan Photo Film Manufacturing Company Ltd. (HPF)	39.40	(+) 2.91
27. Hindustan Salts Ltd. (HSL)	0.14	(+) 0.42
28. NEPA Limited (NEPA)	4.23	(+) 2.06
29. Rehabilitation Industries Corporation Ltd. (RIC)	33.97	32.90
30. Tannery & Footwear Corporation of India Ltd. (TAFCO)	21.47	19.86
31. Tyre Corporation of India Ltd. (TCIL)	23.44	15.71
32. Bharat Leather Corporation Ltd. (BLC)	1.29	0.83
33. Engineering Projects (India) Ltd. (EPI)	55.52	58.34

(+) indicates Profit.

[English]

Government Accommodation In general Pool

3467. SHRI ANANTRAO DESHMUKH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total number of accommodation in General Pool of Directorate of Estate in Delhi, category-wise;

(b) the number out of these accommodations under unauthorised occupation, category-wise at present; and

(c) out of these how many have been under unauthorised occupation for a period of one year and more ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) The number of accommodation in General Pool (as on 31-12-92) in various categories is as given below :—

Type I	16,278
Type II	22,408
Type III	17,121
Type IV	5,010
Type IV(S)	384
Type V	1,850
Type VI	537
Type VII	112
Type VIII	108
Total :	63,808

(b) and (c) Information is being compiled and will be laid on the table of the house.

[Translation]

Supply of Machinery by National Small Industries Corporation

3468. SHRI MAHESH KANODIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken steps to supply machinery through the National Small Industries Corporation Ltd. on easy hire purchase basis terms for setting up of small scale industries and their expansion;

(b) if so, the works undertaken in this regard in Uttar Pradesh, Madhya Pradesh, Bihar and Gujarat during the last three years; and

(c) the increase in the number of Small Scale Industries in these States as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) Yes, Sir;

(b) The details of assistance provided under Hire Purchase Scheme in U.P., M.P., Bihar and Gujarat are placed at enclosed statement;

(c) As a result increase in number of small industries in the States of Uttar Pradesh, Madhya Pradesh, Bihar and Gujarat assisted under this Hire-Purchase Scheme are as follows :—

States	No. of Units
Uttar Pradesh	80
Madhya Pradesh	16
Bihar	15
Gujarat	50

STATEMENT

Rs. in Lakhs

STATES	1990-91		1991-92		1992-93	
	No. of M/cs.*	H.P.* value	No. of M/cs.*	H.P. value	No. of M/cs.*	H.P. value
UTTAR PRADESH	140	200.00	190	300.50	98	177.78
MADHYA PRADESH	16	95.63	116	137.26	12	.00
BIHAR	30	50.60	30	50.00	18	30.00
GUJARAT		235.07	86	142.05	20	25.00

*M/cs — Machines
H.P. — Hire-Purchase

Development of Non-Conventional Energy Sources In Rural Areas

*3470. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the energy requirement of rural people is increasing continuously;

(b) if so, the new uses that have been encouraged for non-conventional and renewable energy sources in villages; and

(c) whether the Government propose to take assistance from World Bank or I.M.F. for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Yes, Sir. The uses of Non-conventional and renewable energy sources in villages, which have been encouraged are biogas plants, improved chulhas, solar photovoltaic based systems for lighting, water pumping, small village power plants, refrigeration, rural communication; solar cookers, water heaters, stills, driers/air heaters, timber seasoning kilns, green houses and wind based systems for battery charging and water pumping.

(c) The Government has successfully negotiated with the World Bank a financial assistance of US \$145 million for its renewable resources development project comprising of small hydro, wind energy and solar photo-

voltic systems. So far no financial assistance is contemplated from I.M.F.

[English]

Facilities to Ex-Servicemen

3471. SHRI GABHAJI MANGAJI THAKORE
SHRI GEORGE FERNANDES

Will the PRIME MINISTER be pleased to state:

(a) the total number of Ex-servicemen in Gujarat and Bihar, separately;

(b) the details of the facilities being provided to them by the Government;

(c) whether any complaints from Ex-servicemen regarding pension etc. have been received;

(d) if so, the action taken thereon;

(e) the places where Army Rest Houses have been constructed and whether the Government propose to construct some more Army Rest Houses in the country; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) As per the registration of ex-Servicemen being carried out by the Zila Sainik Boards w.e.f. 15th May, 1992, a total of 6,682 ex-Servicemen in Gujarat and 36,370 ex-